

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 363**

**TO BE ANSWERED ON THE 5TH DECEMBER, 2023/ AGRAHAYANA 14, 1945
(SAKA)**

MAHILA POLICE STATIONS

363. SHRI L.S. TEJASVI SURYA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Mahila Police Stations currently and before 2014 in the country, State-wise;

(b) whether the number of women police personnel has increased in the last decade and if so, the details thereof;

(c) the number of women police personnel serving in senior positions like Sub-Inspector level and above, category-wise;

(d) the number of women police personnel serving as Constables and below;

(e) the measures including financial assistance provided by the Government, to set up Mahila Police Stations and also to encourage the recruitment of more women in police forces during the last nine years; and

(f) the details thereof including the extent of financial support provided if any?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): As per data on Police Organisations compiled by Bureau of Police Research & Development (BPR&D), the details of number of Mahila Police Stations in the States/UTs is at Annexure-I.

(b): "Police" is a State subject falling in List-II (State List) of the Seventh Schedule of the Constitution of India. It is primarily the responsibility of the State Governments/Union Territory (UT) Administrations to recruit more women police personnel including improvement of gender balance. The Centre also issues advisories to the States/UTs for increasing number of women in the police forces. As per data on Police Organisations compiled by BPR&D, the detail of number of women police personnel in the last decade is at Annexure-II.

(c) and (d): As per data on Police Organisations compiled by BPR&D, the details of women police personnel at each level in the States/UTs is at Annexure-III.

(e) and (f): The Ministry of Home Affairs has issued advisories dated 21.05.2014, 12.05.2015, 21.06.2019, 22.06.2021 and 13.04.2022 to all the State Governments/UT Administrations to increase the representation of women police to 33% of the total strength. All the State Governments/UTs Administrations have been requested to create additional posts of women Constables/Sub-Inspectors by converting the vacant posts of Constables/Sub-Inspectors. The aim is that each police station should have at least 3 women Sub-Inspectors and 10 women police Constables, so that a women help desk is manned round the clock.

States have also been advised to strengthen welfare measures for women police personnel and ensure their safety and provide a conducive work environment such as provision of housing, medical and rest room facilities for women police personnel in Police Stations to attract more women to join the Police Force. "Police" being a State subject, it is responsibility of the State Governments/UT Administrations to ensure promotions of women police personnel in various grades in terms of their extant rules.

Further, under the scheme of "Assistance to States & UTs for Modernization of Police" [erstwhile scheme of Modernisation of Police Forces (MPF)], central assistance is provided to all the State Governments for weapons, Information Technology equipment, communication equipment, training equipment, forensic equipment, cyber policing equipment, etc. The construction of separate toilet facilities for male and female, crèche etc. are also supported under the scheme.

Annexure-I to Lok Sabha Unstarred Question No. 363 for 05.12.2023

Sl. No.	States/UT	Number of Women Police Station as on 01.01.2014	Number of Women Police Station as on 01.01.2022
1.	Andhra Pradesh	32	18
2.	Arunachal Pradesh	1	6
3.	Assam	1	1
4.	Bihar	40	40
5.	Chhattisgarh	4	4
6.	Goa	1	1
7.	Gujarat	32	39
8.	Haryana	2	33
9.	Himachal Pradesh	--	11
10.	Jammu and Kashmir	2	10
11.	Jharkhand	22	33
12.	Karnataka	10	36
13.	Kerala	4	14
14.	Madhya Pradesh	9	52
15.	Maharashtra	--	--
16.	Manipur	9	9
17.	Meghalaya	7	11
18.	Mizoram	--	1
19.	Nagaland	--	11
20.	Odisha	6	6
21.	Punjab	7	9
22.	Rajasthan	40	41
23.	Sikkim	--	2
24.	Tamil Nadu	199	202
25.	Telangana	--	16
26..	Tripura	3	7
27.	Uttar Pradesh	71	77
28.	Uttarakhand	2	2
29.	West Bengal	10	48
30.	Andaman and Nicobar Islands	--	0
31.	Chandigarh	--	1
32.	Dadra and Nagar Haveli and Daman and Diu	1	0
33.	Delhi	--	0
34.	Ladakh	--	1
35.	Lakshadweep	--	0
36.	Puducherry	3	3
	Total	518	745

Source: BPR&D

Annexure-II to Lok Sabha Unstarred Question No. 363 for 05.12.2023

Sl. No.	Year (As on 01 st January)	Number of Women Police personnel	Percentage of Women Police personnel to total Police
1.	2013	97,518	5.87
2.	2014	1,05,325	6.11
3.	2015	1,10,872	6.44
4.	2016	1,22,912	7.10
5.	2017	1,40,184	7.28
6.	2018	1,69,550	8.73
7.	2019	1,85,696	8.98
8.	2020	2,15,504	10.30
9.	2021	2,17,026	10.49
10.	2022	2,46,103	11.75

Source: BPR&D

Annexure-III to Lok Sabha Unstarred Question No. 363 for 05.12.2023

States/UTs wise details of women police personnel at each level as on 01.01.2022

Sl. No.	States/UTs	DGP/ Spl. DGP	Addl. DGP	IGP	DIG	AIGP/ SSP/SP/ Comdt.	Addl. SP/Dy. Comdt.	ASP/Dy. SP/Asstt. Comdt.	Inspr./ RI	SI/ RSI	ASI/ ARSI	Head Const.	Const.	Others If any	Total No. of women police personnel
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)
1.	Andhra Pradesh	1	2	0	2	7	13	15	33	242	232	328	2844	15580	19299
2.	Arunachal Pradesh	0	0	0	0	4	1	3	26	25	4	61	1046	120	1290
3.	Assam	0	0	1	1	9	17	28	45	270	22	51	3724	23	4191
4.	Bihar	1	1	1	3	15	0	32	26	1615	224	130	17660	82	19790
5.	Chhattisgarh	0	0	0	2	5	28	63	105	172	278	506	3399	18	4576
6.	Goa	0	0	0	0	0	0	4	9	63	97	116	426	120	835
7.	Gujarat	0	1	2	1	16	0	31	110	434	890	1170	12026	0	14681
8.	Haryana	0	2	1	1	7	10	12	89	267	660	800	2980	0	4829
9.	Himachal Pradesh	0	0	0	1	5	0	9	18	29	47	116	2179	0	2404
10.	Jharkhand	0	2	1	1	3	1	11	44	249	220	449	2643	256	3880
11.	Karnataka	0	1	2	1	39	0	30	74	639	213	1467	5769	5	8240
12.	Kerala	0	0	1	1	8	0	1	22	81	0	107	3898	23	4142
13.	Madhya Pradesh	1	3	1	3	10	55	152	356	1023	504	588	4074	886	7656
14.	Maharashtra	0	2	1	2	52	0	83	316	1570	290	3025	24549	542	30432
15.	Manipur	0	0	1	1	10	10	3	14	118	36	271	1498	0	1962
16.	Meghalaya	1	0	0	0	5	1	10	12	92	8	35	659	3	826
17.	Mizoram	0	0	0	0	2	0	7	64	119	65	142	141	0	540
18.	Nagaland	0	0	1	2	10	4	11	23	84	46	473	1934	11	2599
19.	Odisha	0	1	2	0	4	3	75	275	485	331	153	4580	0	5909

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Sl. No.	States/UTs	DGP/ Spl. DGP	Addl. DGP	IGP	DIG	AIGP/ SSP/SP/ Comdt.	Addl. SP/Dy. Comdt.	ASP/Dy. SP/Asstt. Comdt.	Inspr./ RI	SI/ RSI	ASI/ ARSI	Head Const.	Const.	Others If any	Total No. of women police personnel
20.	Punjab	0	4	0	0	27	2	37	108	397	144	392	5512	494	7117
21.	Rajasthan	1	4	5	3	14	38	59	127	299	113	555	8778	0	9996
22.	Sikkim	0	0	2	0	4	5	14	15	7	22	83	378	1	531
23.	Tamil Nadu	1	0	4	15	29	20	37	1169	1110	0	5934	13767	461	22547
24.	Telangana	0	6	0	1	26	17	8	43	433	249	284	4282	0	5349
25.	Tripura	0	0	0	1	2	0	11	1	71	22	53	987	16	1164
26.	Uttar Pradesh	1	3	2	4	17	25	59	279	1296	170	1282	29328	959	33425
27.	Uttarkhand	0	0	0	3	4	8	15	23	272	0	78	2199	0	2602
28.	West Bengal	1	2	1	2	11	10	45	57	468	492	0	8469	0	9558
29.	Andaman and Nicobar Islands	0	0	0	0	2	0	0	13	17	25	47	406	38	548
30.	Chandigarh	0	0	0	0	1	0	6	16	11	14	120	1107	0	1275
31.	Dadra and Nagar Haveli and Daman and Diu	0	0	0	0	0	0	0	0	9	0	11	82	2	104
32.	Delhi	0	3	2	3	11	1	30	109	1086	618	725	7402	238	10228
33.	Jammu and Kashmir	0	0	0	0	5	0	6	56	67	14	551	1482	417	2598
34.	Ladakh	0	0	0	0	0	0	1	3	14	2	40	261	374	695
35.	Lakshadweep	0	0	0	0	0	0	0	0	0	0	6	21	0	27
36.	Puducherry	0	0	0	0	4	0	0	0	12	0	47	195	0	258
	All India	8	37	31	54	368	269	908	3680	13146	6052	20196	180685	20669	2,46,103

Source: BPR&D
